

(10) *PTO*

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

D.A. NO. 454/1993

New Delhi this the 29th October, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

- 1) Bhagat Bahadur S/O Jagat Bahadur,
R/O Flat No.195, Block No.23,
Lodi Colony, New Delhi-3.
- 2) Kulwant Singh S/O Samshath Singh,
R/O C.1248, Tigri Colony,
Dr. Ambedkar Nagar, Sector I,
New Delhi-110062.
- 3) Dharam Pal S/O Chander Pal,
R/O 14, Raja Park, Jain Mandir,
New Delhi.
- 4) Mohinder Singh Gujjar S/O Ram Sarup,
R/O Kothi No.31-B Baba Kharak Singh Marg,
New Delhi-110001.
- 5) Rajesh Kumar Tanwar S/O Shodam Singh,
R/O F-2047, Netaji Nagar,
New Delhi.
- 6) Vijay Kumar S/O Nanak Chand,
R/O P-38 Srinivas Puri (Private
Colony) (C/O Vijay Pratap Savita),
New Delhi-110065.
- 7) Pradeep Kapoor S/O Sham Lal Kapoor,
R/O B-83, Rama Park,
Najafgarh Road,
New Delhi.
- 8) Nawab Ali S/O Shahid Ali,
R/O C/O Sushil Kumar Sharma,
64/2, Andrews Ganj,
New Delhi-110049. ... Applicants

(None for Applicants)

-Versus-

- 1) Union of India through
Secretary, Ministry of
Information and Broadcasting,
Shastri Bhawan, New Delhi.
- 2) Director General, Doordarshan,
Mandi House, New Delhi.

...2.

3) Director, Doordarshan,
Parliament Street,
New Delhi-110001.

(11) *SHH*
... Respondents

(By Shri B. Lall, Advocate)

The application having been heard on 29.10.1996
the Tribunal on the same day delivered the
following :

O R D E R

CHETTUR SANKARAN NAIR, J./CHAIRMAN —

Applicants seek a direction to respondents to
continue them in service as Painters/Carpenters and
to regularise their services. Learned counsel for
respondents submitted that applicants will be granted
work until their cases for regularisation are
considered in their turn, under the scheme. We
record the submission and dispose of the application.
No costs.

Dated, 29th October, 1996.

R. K. Ahuja
(R. K. Ahuja)

Member(A)

Chettur Sankaran Nair, J.
(Chettur Sankaran Nair, J.)
Chairman

/as/